

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.3311

TO BE ANSWERED ON THE 4TH AUGUST, 2017

DISPOSAL OF UNSERVICEABLE AMMUNITION

3311. SHRI ANOOP MISHRA:
SHRIMATI KIRRON KHER:

Will the Minister of DEFENCE be pleased to state:

- (a) the details of ammunition disposed off and waiting break down or demolition during the last three years and the current year; and
- (b) the amount of revenue released from the disposal of unserviceable ammunition in timely manner during the said period?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) Arising of unserviceable ammunitions are a regular feature due to expiry of service life of ammunition, defects etc. Accordingly, all Depots carry out the exercise of disposal of unserviceable ammunition on a regular basis.

(b) Ammunition items are broken down to individual components, metal scrap etc. by demolition / break down and only those components which do not contain explosives are sold through e-auction as part of overall scrap. Separate details on revenue realized from disposal of ammunition is not maintained.
